Annexure - 3

Name of the Corporate Debtor

: GVK Energy Limited

Date of Commencement of CIRP List of Creditors as on : 06.05.2025 (Order Copy Received on 07.05.2025)

: 31.08.2025

List of Operational Creditors (Government Dues)

(Amount in INR)

		Details of Claimant		Details of Claims Received		Details of Claims Admitted				Amount of any		Amount of Claims	Amount of Claims
SI. No		Department	Government	Date of Receipt	Amount Claimed	Total Amount of Claim Admitted		Whether related party?	% voting share in CoC, if applicable	contingent claim			under Verification Remarks, if any
1		Commercial Tax Department	Govt. of Telangana	24.06.2025	1,294,128	-		No	-	-	-	-	As per suspended management, no amount is payable as per books of account and pending litigations. Subject to evaluation based on receipt of supporting documents.
2	2 1	Deputy Commissioner of Income Tax (TDS), Circle 1(1), Hyderabad		10.06.2025	38,750	-		No	-	-	-	-	As per suspended management, no amount is payable as per books of account and Income Tax Portal. Subject to evaluation based on receipt of supporting documents.
		Total			1,332,878	-				-	-	-	1,332,878